

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. : 64**

(To be answered on the 29<sup>th</sup> January 2026)

**CARGO TERMINAL AT RAJAHMUNDRY AIRPORT**

64. DR. D. PURANDESWARI

Will the Minister of CIVIL AVIATION **नागर विमानन मंत्री** be pleased to state:-

- (a) the status of the dedicated cargo terminal at Rajahmundry Airport in Andhra Pradesh to handle the export of perishable goods;
- (b) the details of the volume of shrimp (aqua products) and nursery plants transported via air cargo from the Godavari region during the last financial year;
- (c) the measures taken to provide cold storage facilities at the airport for the floriculture products from Kadiyam nurseries;
- (d) the status of coordination with the Agricultural and Processed Food Products Export Development Authority (APEDA) to promote air export of GI-tagged products from the region; and
- (e) the details of the Government's plan to reduce the air freight charges for the farmers of the Godavari delta?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION

**नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Murlidhar Mohol)

- (a) Airports Authority of India Cargo Logistics and Allied Services Company Limited (AAICLAS) has established a dedicated domestic air cargo facility at Rajahmundry Airport. Presently, international flight operations are not available from the Airport.
- (b) As per information received from IndiGo, which undertakes self-handling of the cargo terminal at Rajahmundry Airport, there was no movement of shrimp (aqua products) or nursery plants via air cargo from Rajahmundry/Godavari region during the Financial Year 2024-2025.

- (c) The existing domestic air cargo facility at Rajahmundry Airport has an installed annual handling capacity of 17,200 MT, while the cargo throughput recorded during FY 2024–25 was 25 MT, indicating a capacity utilization of approximately 0.15%. In view of the present traffic levels and low capacity utilisation, the requirement for development of additional cargo-related facilities at the airport is not under consideration.
- (d) The Agricultural and Processed Food Products Export Development Authority (APEDA) has taken several steps for promotion of APEDA scheduled GI-tag products from Andhra Pradesh. APEDA has organized Export-Oriented Capacity Development Programme to encourage exporters to explore array of products including GI products for promotion in the global market place. Further, APEDA facilitates regular export of Banganapalle mangoes and Guntur Sannam Chilli from Andhra Pradesh to different destinations with different modal transports including air transport.
- (e) Rates and charges on air cargo are applied by various service suppliers, including airlines, airports, freight forwarders/ customs house agents and first and last mile transport providers. These are competitively determined based on market dynamics. The Government's approach is to provide suitable policy and congenial regulatory regime, for the encouragement of infrastructure development, simplification of procedures, technological upgradation, and deployment of skilled manpower, all aimed at efficient and cost-effective air cargo services delivery.

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